

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification,
Jammu, the 22nd Feb, 2017

SRO68 . - In exercise of the powers conferred by section 118 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendments shall be made in the J&K financial Code, Vol-I, Vol-II and the J&K treasury code Vol-I; namely:-

1) In rule 2.9 in chapter-II of the J&K Financial Code Volume-I between sub-rule (7) and the note appended to the rule, the following shall be inserted as sub rule (8); namely:-

“8. In case of online/e-payments Form F.C.2A shall be utilized.”

2) In chapter forms of the J&K Financial Code Volume-II, after the Form F.C 2, the following form shall be added; namely:-

“Challan F.C2A (for online/e-payments).”

3) In rule 3.1 in chapter III of the J&K Treasury Code Volume-I, after the Form F.C.2, the following shall be added; namely:-

“Or form F.C.2A”

4) In rule 3.1 of chapter III of the J&K Treasury Code Volume-I, for the words “This form”, the words ‘These forms’ shall be substituted.

By order of the Governor.

SD/-

(Navin K. Choudhary)

Commissioner/ Secretary to Government
Finance Department.

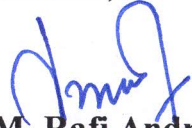
OM No.A/Misc(2012)- 160

dated; 2202/2017.

Copy to the:-

1. Ld. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to Hon'ble Governor.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K Jammu.
9. All Commissioner/Secretaries to Government.

10. Divisional Commissioner Kashmir/Jammu.
11. Chief Vigilance Commissioner, J&K.
12. Secretary to Chief Justice J&K High Courts Srinagar/Jammu.
13. Registrar General, J&K High Court Srinagar/Jammu.
14. Director General Funds Organization J&K.
15. Director General Audit & Inspections.
16. Director General Budget, J&K.
17. Director General Accounts & Treasuries, J&K.
18. All Head of Departments/Managing Directors/Chief Executive of State PSU's/Autonomous Bodies.
19. Secretary, J&K Public Service Commission.
20. Secretary, J&K SSRB.
21. All District Development Commissioners
22. Director Information J&K.
23. Secretary, J&K Legislative Assembly/Legislative Council.
24. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Srinagar/Jammu.
26. Principal Accountancy Training School Srinagar.
27. All Director Finances/Financial Advisors & CAO's
28. All CMDs of the Nationalized / State Rural Development/ Agriculture/Cooperative Banks.
29. Joint Director Funds Organization Srinagar/Jammu.
30. All Treasury Officers.
31. General Manager, Government Press for publication in Government Gazette.
32. Director Local Fund Audit & Pensions, J&K.
33. Private Secretary to Chief Secretary.
34. Private Secretary to Hon'ble Ministers/Hon'ble Ministers of State for information of the Hon'ble Ministers.
35. I/c Website, Finance Department (www.Jakfinance.nic.in).
36. I/c Website, GAD. (www.JkGad.nic).


(M. Rafi Andrabi)
Director (Codes)
Finance Department.